

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
PRINCIPAL BENCH

(IB)-102(PB)/2017

IN THE MATTER OF:

DBS Bank Ltd.

.....Petitioner

v.

Edu Smart Service Pvt. Ltd.

.....Respondent

**SECTION : UNDER SECTION 7 of the Insolvency and Bankruptcy Code,
2016**

Order delivered on 15.01.2018

Coram:

CHIEF JUSTICE (Retd.) M.M.KUMAR
Hon'ble President

S.K. MOHAPATRA
Hon'ble Member (T)

For the Petitioner(s):

**Mr. Krishnendu Dutta, Ms. Padmaja Kaul,
Ms. Nayan Agarwal and Ms. Vishakha
Gupta, Advocates for ICICI Bank**

For the Resolution Professional:

**Mr. Sumesh Dhawan and Ms. Jasvin
Dhama, Advocates**

For the CoC

Mr. Atanu Mukherjee, Advocate

ORDER

To wait the order in the connected matter.

List for further consideration on 19.01.2018.

Sd-

(M.M. KUMAR)
PRESIDENT

Sd-

(S.K. MOHAPATRA)
(MEMBER TECHNICAL)

15.01.2018
Vineet